NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 86(ND)10 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE COMPANY: Sh. Prakash Chand V/s. Proten Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>5.NO.</u>	NAME	DESIGNA	IION REPR	ESENTATION	SIGNATURE
01	Prakanh	Chillar Sh	areholes	(- Mar
02.	ANSHUJ	DHINGRA	Amoest	Respondent	- Justing
03	Pallar Bo	neja	ŧ	Robert No.	2 650
04	Amit	Faireely'	Advocale	- petition	ey A
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ORDER

Arguments part heard.

- 2. The parties are requested to file their written synopsis. Citations relevant to their pleading, if any, may be filed along with.
- 3. To come up on 15.11.2016.

(Ina Malhotra) Member Judicial